

Kerala Plantations (Prevention of Fragmentation and Alienation) Bill, 1971

**4007. SHRI C. JANARDHANAN;
SHRI C. H. MOHAMMED
KOYA;
SHRI M. M. JOSEPH:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government had raised certain objections on the Kerala Plantations (Prevention of Fragmentation and Alienation) Bill 1971, for the consideration of the State Government;

(b) if so, the facts thereof and the State Government's response thereto; and

(c) the reasons for further delay in obtaining the Union Government's concurrence to the Bill?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHAMMED): (a) Yes, Sir

(b) and (c) As the matter is the subject of correspondence between the State Government and the Government of India and is still under consideration of the latter it will not be desirable in public interest at this stage to disclose the details.

Advertisement for post of Junior Administrative Grade in Central Information Service

4008. SHRI A. K. GOPALAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the pay scales of Junior Administrative Grades in the Central Information Service;

(b) whether an advertisement was published recently for the post in Junior Administrative Grades;

(c) if so, the pay scale for Junior Administrative Grade shown in the advertisement; and

(d) the reasons for showing less pay scale for this post in the advertisement?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Consequent to Pay Commission's recommendations the revised scale of the unified Junior Administrative Grade of the Central Information Service has been notified in the Gazette of India (Extraordinary) on 7th October, 1974 as Rs. 1500—1800.

(b) and (c). Yes, Sir. In the Union Public Service Commission's advertisement of 14th September, 1974 the old scale of Rs. 1100—50—1400 was published before the revised scale was notified.

(d) Question does not arise.

गया काटन एण्ड जूट मिल, गया के कर्मचारी

4009. श्री शंकर ब्याल सिंह : क्या उद्योग और नागरिक प्रति मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय गया काटन जूट मिल्स, गया में कितने कर्मचारी हैं और उनके वेतन तथा भत्तों पर प्रति मास कितना व्यय होता है ;

(ख) उनमें से ऐसे कर्मचारी कितने हैं जिन्हें पुनः नियुक्ति किया गया है और ऐसी कितने हैं जो सेवा निवृत्त हो चुके हैं, और

(ग) उक्त मिल के श्रमिक के कल्याण तथा उन्हें सुविधाये देने के लिए अब तक क्या कार्यवाही की गयी है ?

उद्योग और नागरिक प्रति मंत्रालय में राज्य मंत्री (श्री वी० पी० मौर्य) : (क) अक्तुबर, 1974 में मिल में मौसतन 1,025 मजदूर, 85 लिमिक और 14 अधिकारी तथा अधीक्षण कर्मचारी थे। इन कर्मचारियों का मजदूरी और वेतन बिल 2,59,469.00 रुपये का था।

(ख) और (ग) अपेक्षित जानकारी इकट्ठी की जा रही है और समा पटल पर रख दी जाएगी।

Massive Programme Drawn by National Cooperative Development Corporation

4010. SHRI M. KATHAMUTHU: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether the massive programme drawn by the National Cooperative Development Corporation for the Fifth Five Year Plan period has been lying shelved due to paucity of funds; and

(b) if so, the main functions of this corporation and the outlines of the projects now stalled, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

Support of Educated Unemployed to Shri Jayaprakash Narayan's movement

4011. SHRI B. V. NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the support of the educated unemployed to the movement of Shri Jayaprakash Narayan; and

(b) whether Government intend to investigate into the causes of this support and rectify the errors, if any?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Government are aware that parties and organisations supporting Shri Jaya

Prakash Narayan are making continuous attempts to exploit the hardships and the economic difficulties of the public including those of the educated unemployed.

Electrification of Villages in the Country

4012. SHRI ARJUN SETHI: Will the Minister of ENERGY be pleased to state:

(a) the total number of villages electrified up-to-date (State-wise break-up) in the country;

(b) the specific facilities Government have provided to the economically backward States to come up to the national standard during the Fifth Five Year Plan period; and

(c) the break-up of funds provided to the States under minimum needs programme for the current Financial year 1974-75?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) There are 5,66,878 villages in the country. 1,61,092 villages (28.5 per cent) were electrified upto 31st October, 1974. State-wise break-up is given in Annexure I laid on the Table of the Sabha. [Placed in Library. See No. LT-8726/74.]

(b) The programme of rural electrification is formulated and executed by the State Governments/State Electricity Boards. However, additive financial assistance is provided to the State Electricity Boards for implementing rural electrification schemes, by the Rural Electrification Corporation Ltd., a Public Sector Undertaking set up by the Government of India. Loans are provided by the Corporation on softer terms for rural electrification in areas which are hilly, tribal and economically backward. Besides, rural electrification is being taken up as an essential component of the Minimum Needs Programme in the Fifth Plan